सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.11.2026

N O T I C E

Please take notice that the following matter listed in the Court of Chairperson on 06.11.2026 was not taken up. The next date of Hearing in the matter is **22.01.2027**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1360 & 1361 of 2025	Sparsh Hospitals & Critical Care Pvt. Ltd. Vs. Chita Ranjan Das & Ors.	Srisatya Mohanty	Dhananjay Bhaskar Ray- R1 Sahunak Mita Riyanshu Agarwal- R2

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar